

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 2087
TO BE ANSWERED ON 29TH JULY 2022**

‘MEDICINAL PLANTS’

2087. SHRI NATARAJAN P.R. :

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has drawn an action plan to plant medicinal plants in the tribal areas of the country to familiarise its use among the people;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b) : Yes, the National Medicinal Plants Board (NMPB), Ministry of Ayush under its “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants” is providing project based support to State Forest Departments for plantation/resource augmentation of medicinal plants in forest areas throughout the country covering the tribal areas. The State/UT-wise fund released to State Forest Departments for plantation/resource augmentation of medicinal plants during last three years is at **Annexure - I**. In addition, Ministry of Tribal Affairs has also approved fund for plantation including medicinal plants under Article 275 (1) scheme as detailed at **Annexure - II**.

To promote Medicinal and Aromatic Plants (MAPs) related activities in forest areas and capacity building among tribal people, the NMPB, Ministry of Ayush has signed an Memorandum of Understanding (MoU) with Ministry of Tribal Affairs. Under the MoU, there is also provision to establish herbal garden and promote the usefulness of commonly available and frequently used medicinal plants through SHGs involved in Van Dhan Vikas Kendra and thereby familiarise the use of medicinal plants among the tribal people.

(c): Not applicable.

The state / UT-wise details of funds released to State Forest Departments for Resource Augmentation of Medicinal plants under "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants" during last three years (2019-20 to 2021-22).

Name of State	2019-20	2020-21	2021-22
	Fund Released (Rs. In Lakh)	Fund Released (Rs. In Lakh)	Fund Released (Rs. In Lakh)
Arunachal Pradesh	-	-	-
Andhra Pradesh	342.48	-	-
Assam	96.08	50.44	-
Chhattisgarh	106.54	-	-
Gujarat	92.10	444.83	593.36
Himachal Pradesh	-	-	-
Jammu & Kashmir	60.63	-	77.95
Karnataka	15.50	38.11	-
Kerala	13.95	-	27.33
Madhya Pradesh	-	15.47	-
Maharashtra	235.70	-	-
Manipur	333.07	134.48	-
Mizoram	-	81.05	185.30
Nagaland	-	24.00	-
Odisha	-	24.00	-
Punjab	-	-	-
Rajasthan	186.35	27.34	-
Sikkim	262.99	4.19	14.21
Tamil Nadu	-	-	22.55
Telangana	245.90	-	-
Tripura	120.00	261.39	-
Uttarakhand	129.19	-	-
West Bengal	80.66	-	-
Total	2321.14	1105.30	920.70

The fund approved for Plantation including medicinal plants under Article 275 (1) scheme of Ministry of Tribal Affairs during last three years (2019-20 to 2021-22)

Name of State	2019-20	2020-21	2021-22
	Fund Approved (Rs. In Lakh)	Fund Approved (Rs. In Lakh)	Fund Approved (Rs. In Lakh)
Arunachal Pradesh	620.00	200.00	-
Assam	-	-	-
Bihar	-	-	561.01
Himachal Pradesh	-	20.00	-
Karnataka	-	270.00	-
Mizoram	10.00	-	-
Nagaland	100.00	-	-
Odisha	-	-	200.00
Rajasthan	-	-	10.00
Total	730.00	490.00	771.01